Administration Report of the Tea Board for the year 1969-70 together with a statement (in English and Hindi) giving reasons for not 'laying simultaneously the Hindi version of the Report. [Placed in Library. *See* No. LT-500,71]

NOTIFICATION UNI ER THE MYSORE COOPERATIVE SOCIETIES ACT, 1959

SHRI JAGANNATH PAHADIA: Sir, I beg to lay on the Tabic, a copy each of the following Notifications of the Mysore Government under sectioi 130 of the Mysore Co-operative Societies Act, 1959, read with clause (c) (iv) of the Proclamation, dated the 27th March, 1971 issued by the President in relation to the State of Mysore, together with a statement giving reasons for not laying simultaneously the Hindi version of the Notifications:

- (i) Notification S. O. No. 13, dated the 19th December, 1970.
- (ii) Notification S. O. No. 337, dated the 12th Februa y, 1971.
- (iii) Notification S. O. No. 456, dated the 17th Februaiy, 1971. [Placed in Library. See No. LT-515/71 for (') to (iii)]

NOTIFICATION OF THE MINISTRY OF FINANCE (DEPARTMENT OF REVENUE AND INSURANCE)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance)."

- (i) Notifica ion G.S.R. No. 349, dated the 14th January 1971, under section 159 of the Customs Act, 1962, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-531/71]
- (ii) Notification G.S.R. No, 684, dated the 8th May, 1971, together with an Explanatory Memoiaidum thereon. [Placed in Library. See No LT-532/71]
- (iii) Nolifu uion G.S.R. No. 940, dated the 12th June, 1971, publishing the Central Excise (8th Amendment) Rules, 1971, under

section 38 of the Central Excises and Salt Act, 1944. [Placed in Libiary. *See* No. LT-530/71]

ANNUAL REPORT (1969-70) OF THE UNIVERSITY GRANTS COMMISSION

SHRIMATI SUSHILA ROHATGI: Sir, on behalf of Prof. D. P. Yadav, I beg to lay on the Table a copy (in English and Hindi) of the Annual Report of the University Grants Commission for the year 1969-70, under section 18 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-534/71]

ANNUAL REPORT (1969-70) OF THE NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING

SHRIMATI SUSHILA ROHATGI: Sir, on behalf of Prof. "D. P. Yadava I big to lay on the Table a copy (in English and Hindi) of the Annual Report of the National Council of Educational Reearch and Training for the year 1969-70. [Placed in Library. See. No. LT-535/71]

[MR. DEPUTY CHAIRMAN in the Chair]

MR. DEPUTY CHAIRMAN: All right. It is lunch time. Mr. Bhupesh Gupta should be feeling hungry, as he was feeling hungry yesterday. So, we adjourn now. The House stands adjourned till 2 p.m.

The House then adjourned for lunch at three minutes past one of the clock.

The House re-assembled after Lunch at two of the Clock. MR. DEPUTY CHAIRMAN in the Chair.

RESOLUTION DISAPPROVING THE MAINTENANCE OF INTERNAL SECU-RITY ORDINANCE, 1971—continued

MR. DEPUTY CHAIRMAN : Mr. Bhupesh Gupta, you can resume your speech.

SHRI BHUPESH GUPTA (West Bengal): Mr. Deputy Chairman, I start by inviting your attention to the newspaper report in today's 'Patriot.'

MR. DEPUTY CHAIRMAN: Has it something to do with this subject?